

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1045  
ANSWERED ON:02.08.2006  
SETTING UP OF CENTRAL SURVEILLANCE UNIT  
Thakkar Smt. Jayaben B.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government proposes to set up a Central Surveillance Unit (CSU) to check infection spreading from haphazard disposal of medical waste;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which it is likely to be set up?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): Disposal of Bio-medical waste in hospitals is governed by Bio-Medical Waste (Management & Handling) Rules, 1998 and all the Hospitals are required to follow these rules. Central Pollution Control Board and State level Pollution Control Boards monitor the implementation of the provisions of these rules.